

**Abid Hussain Committee's Recommendation
Regarding Fiscal Policy**

7200. SHRI MAHENDRA SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether a long term fiscal policy including reforms in indirect tax structure to convert the present sellers' market into a buyers' market when goods would change the consumer, has been under consideration of Government in the light of Abid Hussain Committee's report ;

(b) the main recommendations of the Abid Hussain Committee's report and the abroad features on the new fiscal policy ; and

(c) the decision taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Outlines of a long term fiscal policy are in the process of formulation. Report of the Abid Hussain Committee deals with trade policy and does not directly deal with the subject of long term fiscal policy.

(b) and (c). The Report of the Abid Hussain Committee is under consideration. It would not, therefore, be in public interest to disclose its contents.

**Compensation for Properties Lost in
Erstwhile East Pakistan**

DEBI

7201. SHRI DEVI GHOSAL : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have taken steps to expedite disposal of applications claiming compensation for properties lost in erstwhile East Pakistan (now Bangladesh) ;

(b) if so, the progress made in the matter ;

(c) the number of applications registered so far :

(d) the number of applications disposed of so far ;

(e) the number of applications pending as on 31st March, 1985 ;

(f) the number of applications likely to be disposed of during the current year 1985-86 ;

(g) the amount of money involved in (b) to (f) above; and

(h) the steps, if any, taken/proposed to decentralise settlement of such applications ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) Government are taking steps to expedite the disposal of pending claim applications for compensation against the properties lost in erstwhile East Pakistan during Indo-Pak Conflict, 1965.

(b) The progress will be reflected during the current year 1985-86.

(c) 53,549.

(d) 38,840 claim cases have been disposed of so far. Out of these payment has been made in '14,181 cases. 24,659 number of' claims have been treated as closed.

(e) 14,709 claims are pending.

(f) steps have been taken to dispose of maximum of number of claims during current year 1985-86.

(g) A sum of Rs. 57.35 crores has been disbursed till March, 1985.

(h) steps have been taken to shift the payment of claims from Bombay to Calcutta in order to consolidate the work of verification of claims as well as payment of claims at Calcutta itself.

**Merger of Central Coal Washeries
Organisation with B.C.C.L.**

7202. SHRI BASUDEB ACHARIA : Will the Minister of STEEL, MINES AND COAL be pleased to state :